

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 112
IA (IB) No. 52/CB/2023
IA (IB) No. 154/CB/2024
IN
TP No. 192/CTB/2019
(CP (IB) No. 4701/MB/2018)

Proceedings under Section 7 IBC
IN THE MATTER OF:

Dena Bank
V/S
Kanak Pulp & Paper Mills Pvt. Ltd.

.....Applicant

.....Respondent

Order delivered on 01/07/2024

Coram:

Shri H.V. Subba Rao, Hon'ble Member(J)
Shri Balraj Joshi, Hon'ble Member(T)

PRESENT:

For the Applicant

Ms. Swechcha Mishra, Adv.
Mr. Shaswat Kr. Rout. Adv.
Ms. Dipika Shukla, Adv.

For the Respondent

ORDER

IA (IB) No. 52/CB/2023:

Learned counsel Ms. Swechcha Mishra appeared for the applicant.
List the matter on 25.07.2024.

IA (IB) No. 154/CB/2024:

Learned counsel Mr. Shaswat Kumar Rout appeared for the Successful
Resolution Applicant.
List the matter on 25.07.2024.

Sj

Balraj Joshi
Member (Technical)

Sj

H.V. Subba Rao
Member (Judicial)